

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

Subject:- Reconstitution of Hon'ble Committee for Allotment of Chambers to Advocates.

ORDER

No: 236 of 2025/RG

Dated: 18.02.2025

In partial modification to High Court Order No. 1497 of 2024 dated 08.10.2024, Hon'ble the Chief Justice, has been pleased to reconstitute the "**Committee for Allotment of Chambers to Advocates**" as under:-

For Jammu Wing	1. Hon'ble Mrs. Justice Sindhu Sharma 2. Hon'ble Mr. Justice Mohd Akram Chowdhary 3. Hon'ble Mr. Justice Rajesh Sekhri
For Srinagar Wing	1. Hon'ble Mr. Justice Vinod Chatterji Koul 2. Hon'ble Mr. Justice Javed Iqbal Wani 3. Hon'ble Ms. Justice Moksha Khajuria Kazmi

By Order.


(Shahzad Azeem)

Registrar General

Dated: 18.02.2025

No: 8410-21/RG/GS

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs Justice _____;
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Director, J&K Judicial Academy, Jammu;
5. Registrar Rules, High Court of J&K and Ladakh, Jammu.
6. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar;
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
8. Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/Srinagar
..... for information
9. CPC e-Courts, High Court of J&K and Ladakh, Jammu for information and with the request to get same uploaded on the official website of the High Court.
10. Director Finance, High Court of J&K and Ladakh, Jammu for information.
11. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.
12. Order file.


Registrar General